

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 27.01.2021


**ORDER NO. 10 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 97 of 2020 for CESTAT, Kolkata as follows:-

PERIOD	CORAM	WORK(S) ASSIGNED
From 08.02.2021 to 12.02.2021	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
From 15.02.2021 to 19.02.2021	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.

Note. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

**By Order**

  
**(Mukesh Gupta)**  
**Assistant Registrar**

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**Asst. Registrar**